

**Telecom Regulatory Authority of India**  
A-2/14, Safdarjung Enclave, New Delhi – 110 029.

No. 1-4/2004 -A&P

Dated:. 01.08.2006

To

All Ministries/Departments/Government of India and PSUs.

**Sub:- Calling applications for filling up the post of ‘Personal Assistant’ (Rs. 5500-175-9000/-) in TRAI on deputation on foreign service basis.**

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament named TRAI Act, 1997. The organization proposes to prepare a panel of ‘Personal Assistants’ for appointment against likely vacancies, on deputation on foreign service terms, initially for a period of two years. The details of qualification and experience etc are as under:-

<i>S.No.</i>	<i>Name of the Post</i>	<i>Scale of Pay</i>	<i>Qualification/eligibility</i>
1.	Personal Assistant	Rs. 5500-175-9000 plus allowances such as DA, HRA, CCA etc. as per Govt. Rules.	Officials (i) holding equivalent post or (ii) with six years of regular service in the stenographer grade ‘D’ in the pay scale of Rs.4000-6000/- with working knowledge of computer.

2. TRAI is a statutory body and has been exempted from the rule of immediate absorption upto 23.01.2008 by Department of Pension & Pensioner’s Welfare.

3. All the Ministries/ Departments/ PSUs are requested to forward applications in the enclosed proforma alongwith **attested copies of ACRs for the last five years** and **vigilance clearance** of eligible candidates whose services could be placed at the disposal of the Authority immediately.

4. Last date for receipt of the application complete in all respect is **31.08.2006.**

Yours faithfully,

Sd/-  
**(Sarvjeet Singh)**  
Sr. Research Officer (A&P)  
Tel. No. 26101985